

Mr. Speaker: The question is:

"That this House agrees with the Fortieth Report of the Business Advisory Committee presented to the House on the 25th August, 1956".

The motion was adopted.

Shri S. S. More: I wanted to say that the report is being accepted subject to the remarks that you made.

Mr. Speaker: Those remarks are already there.

STATE BANK OF HYDERABAD
BILL*

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha): I beg to move for leave to introduce a Bill to transfer the share capital of the Hyderabad State Bank to the Reserve Bank of India and to provide for its proper management and other matters connected therewith or incidental thereto.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to transfer the share capital of the Hyderabad State Bank to the Reserve Bank of India and to provide for its proper management and other matters connected therewith or incidental thereto".

The motion was adopted.

Shri A. C. Guha: I introduce the Bill.

TRAVANCORE-COCHIN APPROPRIATION (NO. 2) BILL

The Minister of Revenue and Civil Expenditure (Shri M. C. Shah): I beg to move for leave to introduce a

Bill to provide for the withdrawal of certain further sums from and out of the Consolidated Fund of the State of the Travancore-Cochin for the service of the financial year 1956-57.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the withdrawal of certain further sums from and out of the Consolidated Fund of the State of Travancore-Cochin for the service of the financial year 1956-57".

The motion was adopted.

Shri M. C. Shah: I introduce** the Bill and beg to move**:

"That the Bill to provide for the withdrawal of certain further sums from and out of the Consolidated Fund of the State of Travancore-Cochin for the service of the financial year 1956-57, be taken into consideration".

Mr. Speaker: The question is:

"That the Bill to provide for the withdrawal of certain further sums from and out of the Consolidated Fund of the State of Travancore-Cochin for the service of the financial year 1956-57, be taken into consideration".

The motion was adopted.

Clauses 1 to 3, the Schedule, the Enacting Formula and the Title were added to the Bill.

Shri M. C. Shah: I beg to move:

"That the Bill be passed".

Mr. Speaker: The question is:

"That the Bill be passed".

The motion was adopted.

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** Introduced and moved with the recommendation of the President.